103

स्वास्थ्य और परिवार नियोजन मंत्रालय में राज्य नंत्री (डा० देवी प्रसाद चट्टोपाध्याय):

(क) से (ग) सूचना एकत्र की जा रही है ग्रीर उसे सभा पटल पर रख दिया जायेगा?

t[THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY|PT,ANNING|

(DR. DEBIPRASAD CHATTOPAD-HYAYA); (a) to (c) Information is being collected and will be laid on the Table of the Sabha.l

ADVISERS IN I.S.M.

966. SHRI MAHABIR DASS: SHRI: ABDUL QAIYUM ANSARI;

Will the Minister of HEALTH AND FAMILY|PLANNING)

स्वास्य ग्रोर परिवार नियोजन पंत्री

be pleased to state:

- (a) whether it is a fact that the qualification prescribed for the post of an Adviser in the Indigenous Systems of Medicine is only Allopathic and Ayurvedic;
- (b) if so, the reasons for not including Unani qualifications when the Adviser is supposed to advise on matters relating to Unani System of Medicine also; and
- (c) whether it is also a fact that the three persons appointed as Adviser in I.S.M. possess qualification in Ayurvedic alone?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING

स्वास्थ्य ग्रोर परिवार नियोजन मंत्रालय में राज्य मंत्री

(DR. DEBIPRASAD CHATTO-PADHYAYA): (a) Yes.

- (b) The Adviser in Indigenous Systems of Medicine is responsible for the planning and implementation of programme;! pertaining to Ayurveda.
 - [] English translation.

Siddha and Unani Systems of Indian Medicine and Yoga. Recently, Nature Cure has also been added to his duties. Since the quantum of work pertaining to Ayurveda is considerably more than other Systems of Indian Medicine, qualifications in other Systems of Indian Medicine have not been prescribed for the post. In matters pertaining to Unani and Siddha, the Adviser is assisted by a Senior Research Officer and two Research Officers (Unani) and a Research Officer (Siddha).

(c) Yes.

DISPENSARIES UNDER C.G.H.S.

967. SHRI MAHABIR DASS: SHRI ABDUL QAIYUM ANSARI: SHRI M. ASAD MADANI:

Will the Minister of HEALTH AND FAMILY PLANNING

स्वास्थ्य श्रौर परिवार नियोजन मंत्री be pleased to state;

- (a) the number of dispensaries under the Central Government Health Scheme for various systems of Medicine; and
- (b) whether any Unani Dispensary exists under the Central Government Health Scheme; and if not, what action is being taken by Government to open such dispensaries?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING

स्वास्थ्य श्रौर परिवार नियोऽ;न राज्य मंत्री

(DR. DEBIPRASAD CHATTO-PADHYAYA); (a) The number of dispensaries under the Central Gov-

105

ernment Health Scheme for various systems of Medicine is given below:

	Allopathic Dispensaries			Ayurvedic Dispensa-	Homocopathic Dispensaries.
7 *2	Static	Mobile	Sub Disp.	ries.	
Delhi.	62	2	-	5	2
Bombay.	13	I	3		••
Allahabad.	4		••	••	• •
Meerut.	2	• •	••		••

(b) There had not been any appreciable demand for opening of a Unani dispensary under the Scheme from the beneficiaries. Normally a C.G.H.S. dispensary is opened to cater to 2,000 to 2,500 families. The question of sanctioning a post of a Unani Physician, a compounder and an Attendant attached to an Ayurvedic dispensary to be opened during 1971-72 will be considered.

Four Unani Dispensaries are already being run by the Municipal Corporation of Delhi

ADVISER FOR HOMOEOPATHY

968. SHRI MAHABIR DASS: Will the Minister of HEALTH AND FAMILY **PLANNING**

स्वास्थ्य ग्रीर परिवार नियोजन मंत्री

be pleased to state:

- (a) whether Government propose to appoint a full time Adviser for Homoeopathy;
- (b) whether Government also pro pose to appoint a separate full time Adviser for Unani System of Medi cine; and
- (c) if the answers to parts (a) and (b) above be in the negative, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING/

स्वास्थ्य ग्रौर परिवार नियोजन मत्रालय ** is 100788 में राज्य मत्री . (DR. DEBIPRASAD CHATTOPAD-HYAYA) (a) (b). No.

(c) At present there is not enough work relating to Homoeopathy and Unani necessitating the appointment of separate full time Advisers in these Systems of Medicine. The work of Homoeopathy is looked after by an Honorary Adviser. The matters pertaining to Unani are being attended to.

to Question

PRICE QUOTED BY BIRLAS FOR THEIR INDUSTRY HOUSE

969. SHRI DWIJENDRALAL SEN GUPTA: Will the Minister of DE. **FENCE**

be pleased to state:

- (a) what is the price quoted by Birlas for their 'Industry House' in Calcutta to the Government and on the basis of the said price what the entire cost to Government including (i) interest on Capital, (ii) Depreciation, (iii) Corporation Tax and (iv) repairs and maintenance; and
- (b) how does the price quoted by Birlas compare with the cost of the building at present under oecupati-of Director General of Ordnance fac tories in Calcutta?

THE MINISTER OF STATE (DEF-ENCE PRODUCTION) IN THE MIN-ISTRY OF DEFENCE

रक्षा मत्रालय (रक्षा उत्पादन) में राज्य मंत्री